

ITEM NO.39

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39441/2023

(Arising out of impugned final judgment and order dated 03-03-2022 in CRA No. 3169/2020 passed by the High Court Of Judicature At Allahabad)

AMRITA NAND @ TRIBHUVAN ARJARIYA @ BABA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 11-03-2024 This petition was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN**

**For Petitioner(s) Dr. Monika Gusain, AOR
Dr. Monika Gusain, Aor, Amicus Curiae**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

Delay condoned.

Leave granted.

Issue notice on the interim relief, returnable on 19.04.2024.

**Liberty is granted to serve the Standing Counsel for the
respondent No. 1-State, in addition.**

**(POOJA SHARMA)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**